
DLF Home Developers Ltd. Vs HDFC Bank And Ors

Miscellaneous Appeal No. 49 Of 2019

Court: Debts Recovery Appellate Tribunal, Delhi

Date of Decision: Dec. 26, 2019

Acts Referred:

Recovery Of Debts Due To Banks And Financial Institutions Act, 1993 " Section 19

Hon'ble Judges: P.K. Bhasin, J

Bench: Single Bench

Advocate: Rajiv Nayar, Darpan Wadhwa, Davesb Bhatia, Saurabh Seth, Priyash Sharma,
DaminiBisht, Rajeeve Mehra, Kunal Tandon, R.S. Brera, Niti A Sachar

Final Decision: Allowed

Judgement